

37

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 73/(GOA)/2008

CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

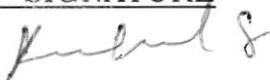
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: M/s. Morgan Ventures Ltd.

V/s.

M/s. Blue Coast Hotels and Resort Ltd.

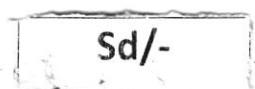
SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. RANJIL SHIVASTAVA	Adv -RJ	
2.	MS. SANJNA DUA	Adv RJ	
	ABHISHEK SAWANT i/b melanizes	for P&F	

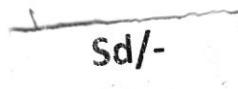
ORDER

TCP No.73/397-398/NCLT/MB/MAH/2008

At request of the Respondent Counsel, list this matter on 12.3.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)